

**CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001**  
**Tel : 23753915/ Fax : 23753920**

Ref. No. L-1/44/2010-CERC

Dated: 02/03/2012

Dear Sir/Madam,

**Sub: Oral Hearing on the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2012.**

In exercise of powers conferred under section 178 of the Electricity Act, 2003 the Commission has issued draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses)(Secondt Amendment) Regulations, 2012. The draft Regulation were uploaded on the CERCs [website, i.e. www.cercind.gov.in](http://www.cercind.gov.in) for inviting comments/suggestions /objections.

2. It has been decided by the Commission to hold oral hearing on the above subject on 13th March, 2012 as per details given below: -

<b>Date</b>	<b>Venue</b>	<b>Timing</b>	<b>Invitees</b>
<b>13/03/2012 (Tuesday)</b>	“CERC COURT ROOM” (Fourth Floor), Chanderlok Building, 36, Janpath, New Delhi.	<b>AT 03:30 P.M.</b>	Representatives of stakeholders and interested person.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **13.03.2012** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned latest by **09.03.2012**. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of a 5-10 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

Sd/-  
**(Rajiv Bansal)**  
Secretary